

**Radio Newtwork of Militants in J&K**

5526. SHRI K. RAMA MOHANA RAO:  
DR. C. NARAYANA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the militants in Jammu & Kashmir are using sophisticated equipment to communicate and avoid detection;

(b) whether it is also a fact that an excellent radio network has been established by them in Jammu & Kashmir; and

(c) if so! what steps are being taken to thwart these efforts?

THE MINISTER OF STATE IN THE MINISTRY OF HOMEAFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) and (b) The militants operating in J&K have been found to be having sophisticated communication equipments.

(c) The upgradation of the equipments used by the security forces operating in J&K, to meet the challenges posed to the internal security situation, is continuously reviewed and suitable action taken.

**Prevention of Terrorism Bill 2000**

5527. SHRI RAMDAS, AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to introduce during this Session the Prevention of Terrorism Bill, 2000;

(b) if so, what were the deficiencies in the earlier TADA Bill which Governmet propose to remove now; and

(c) whether Law Commission has given its nod to replace TADA bill by providing adequate safeguards to prevent violation of human rights and its misuse by the police?

THE MINISTER OF STATE IN THE MINISTRY OF HOMEAFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (c) The matter regarding an anti-terrorism law for combating terrorism was referred to the Law Commission of India and they have sent the draft of a "Prevention of Terrorism Bill, 2000" to the Ministry in the last week of April, 2000. This is being examined.